



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.02.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 05.02.2024, 06.02.2024 & 07.02.2024 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 642 - 644 of 2023 (PH)	Vir Jai Khosla Vs. Nemo	Deepak Khosla	Ruby Singh Varun Khanna Ashutosh P. Shukla
2.	Comp. App. (AT) (Ins) No. 783 of 2022 (PH)	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	Animesh Kumar	Ashish Choudhury Anand Kamal
3.	Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Union Of India Ministry of Corporate Affairs Through Regional Director (North Region) & Ors. With	Gaurav M. Liberhan	Raunak Dhillon Ananya Choudhary Kusum Yadav-R1 Prateek Kumar-R2
4.	Comp. App. (AT) No. 141 of 2022	Rajeev Sabharwal Vs. Union of India Through Regional Director (Northern Region) & Ors.	Praveen Alok	Raunak Dhillon Isha Malik Kusum Yadav Prateek Kumar Raveena Rai

By order of Hon'ble Chairperson
-Sd/-
Registrar